

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO.83

Dated Guwahati, the 23rd June, 2023

Hon'ble the Chief Justice has been pleased to re-name the "Committee to monitor and look into the functioning of Juvenile Justice Boards in respect of the States of Assam, Nagaland, Mizoram and Arunachal Pradesh" as "**Juvenile Justice Committee**".

This Notification will come into force with immediate effect.

Sd/-Aparna Ajitsaria
REGISTRAR GENERAL

Date.23.06.2023

MemoNo.HC-III-6/2021/3671-3686/G

Copy to:

1. The Registrar (Vigilance/ Judicial/ Administration/ Establishment), Gauhati High Court, Guwahati.
2. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.
4. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench Aizawl/ Itanagar Permanent Bench, Naharlagun.
5. The Senior Information Technology Consultant, Gauhati High Court, Guwahati.
6. The Joint Registrar (_____), Gauhati High Court, Guwahati.
7. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
8. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
9. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
10. The P.S. to Hon'ble Mr. Justice Kalyan Rai Surana, Gauhati High Court, Guwahati.
11. The P.S. to Hon'ble Mr. Justice Arun Dev Choudhury, Gauhati High Court, Guwahati.
12. The P.S. to Hon'ble Mrs./Mr. Justice _____, Gauhati High Court, Guwahati
13. The Project Manager, Gauhati High Court, Guwahati. **He is requested to upload this Notification in the website of the Gauhati High Court.**
14. The Court Manager, Gauhati High Court, Guwahati.
15. The A.O. (Judicial), _____ Section, Gauhati High Court, Guwahati.
16. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

23.6.23

REGISTRAR GENERAL

Aparna
23/6